

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.09.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5348 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Potaliya Enterprises Pvt. Ltd. Vs. Dilip Buildcon Ltd.	Syed Naqvi
2.	I.A. No. 5353 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Multi talent Human Resources Pvt. Ltd. Vs. Surendera Raj Gang, RP, Metenere Ltd. & Ors.	Henna George
3.	I.A. No. 5354 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Dr. Sanjeiv Geeta Chaudhry Vs. Lytus Technologies Pvt. Ltd.	Pratiksha Sharma
4.	I.A. No. 5359 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Ganesh Trading Company, through its sole Proprietor- Amra Ram Chaudhary Vs. Gannon Dunkerley and Company Ltd.	Hemant Saini
5.	I.A. No. 5361 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Subhash Ganpatrao Buty, HUF Through Its Karta, Subhash Ganpatrao Buty Vs. Pankaj Bhattad, RP of Gigeo Construction Company Pvt. Ltd.	Anuj Tiwari
6.	I.A. No. 5379 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Future Consumer Ltd. Vs. Aussee Oats India Ltd.	Petrushka Dasgupta

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Assistant Registrar**